

Sector MNP in the VII Plan, to Rs. 5100.00 crore under central sector and Rs. 4954.52 crores in the State Sector MNP during the VIII Five Year Plan.

ग्रामीण जल आपूर्ति और सफाई कार्यक्रम के अंतर्गत मध्य प्रदेश को आवंटित धनराशि

4849. श्री अजीत जोगी: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्य प्रदेश को ग्रामीण जल आपूर्ति और

सफाई कार्यक्रम के अंतर्गत वर्ष 1993-94 और 1994-95 के दौरान कुल कितनी धनराशि आवंटित की गई; और

(ख) उक्त योजना के अंतर्गत वर्ष-वार क्या-क्या उपलब्धि हुई?

ग्रामीण क्षेत्र और रोजगार मंत्रालय में राज्य मंत्री (श्री उत्तमभाई एच. पटेल): (क) ग्रामीण जल आपूर्ति तथा स्वच्छता के अंतर्गत मध्य प्रदेश को आवंटित कुल राशि निम्नोक्तानुसार है:—

ग्रामीण जल आपूर्ति		स्वच्छता	
वर्ष	खरिद ग्रामीण जल आपूर्ति कार्यक्रम के अंतर्गत आवंटन	खर्च	आवंटन
1993-94	4564.00	4973.00	184.16
1994-95	5142.00	4363.24	368.00
	(फरवरी, 1995 तक)		(फरवरी, 1995 तक)

(ख) ग्रामीण जल आपूर्ति तथा स्वच्छता के अंतर्गत भौतिक उपलब्धियाँ निम्नलिखित हैं:—

ग्रामीण जल आपूर्ति		स्वच्छता	
गंध/बसावट		निर्मित शौचालयों की संख्या	
लक्ष्य	उपलब्धि	लक्ष्य	उपलब्धि
1993-94	5600	5963	22174
1994-95	7000	12138	18021
			35915

Report of the Export Group on Wasteland Development

4850. SHRI G.Y. KRISHNAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have since studied the report of the expert group on wasteland development;

(b) if so, what are its major recommendations and the action taken or proposed to be taken thereon by the Central Government;

(c) whether it is a fact that many State Governments are underutilising or misusing the funds for wasteland development allotted by the Central Government every year; and

(d) if so, what actions being taken to make the wasteland development programmes successful in the country?

THE MINISTER OF STATE IN THE
MINISTRY OF RURAL AREAS &
EMPLOYMENT DEPARTMENT OF
WASTELANDS DEVELOPMENT)
(COL RAO RAM SING; I): (a) to (b)
The Department of Wastelands
Development have recently set up a High
Level Committee on Development of
non-forested wastelands under the
Chairmanship of Shri Mohan Dharia. The
Thanks of Reference of this Committee
are

Resrs of Reference:

(i) Evolve a comprehensive strategy
an action plan for the development of
wastelands in non-forest areas with
reference to a time frame of 10—15
years;

(ii) Assess the level of financial
resources required and suggest the ways
and means and source of raising them;

(iii) Indicate the prospective roles of
the central and State Governments and
their Departments Panchayati Raj
Institutions, Voluntary Agencies, the
corporate sector and the financial
institutions/banks in the development of
non forest wastelands;

(iv) suggest the specific policy
initiatives which the Department of
Wastelands Development may take in
pursuance of the mandate given to it.

(v) broadly outline the mechanisms
through which the NWDB may seek to
implement the strategy and action plan
proposed for the development of non-
forested wastelands.

The Committee is yet to submit its
report. However, the department has not
received any report from an expert group
on wastelands development since its
inception in July, 1992.

(c) and (d) Development of wastelands
is a difficult & continuous process. Most
projects approved by the National

Wastelands Development Board are to be
implemented in periods ranging from
three to five years. Sometimes because of
non-availability of land or drought
conditions funds cannot be utilised in a
particular year. In such cases the funds
do not lapse but are carried forward for
utilization in the next year.

The Board is releasing funds under the
Integrated Wastelands Development
Project Schemes largely to the District
Rural Development. Agencies and not to
the State Government. Under the Grant-
in-Aid Scheme, funds are released to
voluntary agencies whereas under the
Technology Developments, Extension &
Training Scheme, it is released mainly to
State Agricultural Universities and
Central/State Research Institutions.
However, to ensure proper utilisation of
funds. The State Governments have been
requested to set up a State Level
Monitoring & Review committee under
the Chairmanship of the Chief secretary/
Secretary (Rural Development) to have
an indepth review of progress of the
Integrated Wastelands development
Project Schemes.

Khadi and Village Industries Commission's project for rural

4851. SHRI VIRAN J. SHAIK
SHRI PRAMOD MAHAJAN:

Will the PRIME MINISTER be
pleased to State:

(a) what are the details of the Khadi
and Village Industries Commission's
project for rural development launched
on the 125th birth anniversary of
Mahatma Gandhi;

(b) what are the back objectives of the
project and what strategy has been
evolved to achieve these objectives;

(c) what will be the total requirement
of funds for this project and how it will
be funded and what are the details of the
rural development projects. State-wise;
and